

NOTIFICATION No. 94 / 2014

In partial modification of the orders issued in High Court's Notification No.93 / 2014, dated 23.06.2014, the following revised orders are issued :

Thiru S.Vaiyapuri, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal District Munsif-cum-Judicial Magistrate No.I, Karaikal, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service vide Order No.771/2014-LD, Law Department, dated 02.06.2014 of Government of Puducherry is transferred and posted as Principal District Munsif, Villupuram vice Thiru A.Tamilselvan, transferred

Thiru A.Tamilselvan, Principal District Munsif, Villupuram is transferred and posted as Additional District Munsif, Villupuram in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 24.06.2014.

Sd/-P.KALAIYARASAN
REGISTRAR GENERAL